



The High Court of Kerala

019942

Kochi- 682 031
Dated- 26.02.2019

Proceedings

High Court Establishment- gazetted officers of the High Court Service- retirement from service on superannuation- orders issued.

- Read: 1. G.O.(P) No.183/2012/Fin. dated 26.3.2012.
2. High Court proceedings No.A1-28901/2009 dated 31.3.2012.

Order No. A5-7584/2019

On attaining the age of superannuation, the following gazetted officers in the High Court will hand over charge of their office to the officers mentioned against their names, on the afternoon of 28.02.2019 :

- | | |
|---|---|
| 1. Sri. Anil Kumar
Deputy Registrar | - Smt. G. Rathi
Deputy Registrar |
| 2. Smt. K. A. Vijaya
Private Secretary(Higher Grade) to Judge | - Smt. K. Laila
Private Secretary(Higher Grade) to Judge |
| 3. Smt. Catherine Laly P.P.
Private Secretary(Higher Grade) to Judge | - Smt. S. Bindu
Private Secretary(Higher Grade) to Judge |

(By Order)


K. Haripal
Registrar General

To

The officers concerned.
The Accountant General (A& E), Kerala, Thiruvananthapuram (4 copies)
The Joint Registrars, High Court
The Deputy Registrars Concerned, High Court
The Private Secretary to the Chief Justice, High Court
The Assistant Registrars Concerned, High Court
The Confidential Assistants to the Registrars, High Court
The Confidential Assistant to the Additional Registrar (General Administration) , High Court
The IT-Section, High Court (for publishing in the High Court website)
The Kerala Judicial Academy, Athani
The Finance Wing, High Court.
The G (Accounts- I & III) Sections, High Court
The A1, A2, A3, A4 & A6 seats, High Court
The Administrative Records Section, High Court
The File/Stock File.